Increase in communal riots

†2131. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether it is a fact that the country has witnessed an increase in communal cases during the last three years;
 - (b) if so, the reasons therefor; and
 - (c) if not, the State-wise details of communal cases during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) As per available information, the State-wise details of communal incidents reported during the years 2015, 2016 and 2017 are given in Statement (See below). The incidents are reported to be attributed to religious factors, land and property disputes, gender related offences, social media related issues and other miscellaneous issues.

Statement

Number of communal incidents during the year 2015, 2016 and 2017

State/UT	2015	2016	2017
Andaman and Nicobar Islands	0	0	0
Andhra Pradesh	4	1	1
Arunachal Pradesh	0	0	0
Assam	3	12	16
Bihar	71	65	85
Chandigarh	0	0	0
Chhattisgarh	2	2	0
Delhi	5	7	3
Dadra and Nagar Haveli	0	0	0
Daman and Diu	0	0	0

[†]Original notice of the question was received in Hindi.

CL-A-/LIT	2015		2017
State/UT	2015	2016	2017
Goa	0	0	0
Gujarat	55	53	50
Haryana	3	2	4
Himachal Pradesh	Ĭ	2	Ĭ
Jammu and Kashmir	4	10	8
Jharkhand	28	24	49
Karnataka	105	101	100
Kerala	3	6	12
Lakshadweep	0	0	0
Madhya Pradesh	92	.57	60
Maharashtra	105	68	46
Manipur	0	7	0
Meghalaya	O	0	0
Mizoram	0	0	0
Nagaland	0	O	0
Odisha	O	4	4
Puducherry	O	O	0
Punjab	0	1	1
Rajasthan	65	63	91
Sikkim	0	0	0
Tamil Nadu	3	8	11
Telangana	11	8	19
Tripura	0	Ī	1
Uttar Pradesh	155	162	195
Uttarakhand	9	7	7
West Bengal	27	32	58
Total	751	703	822

[14 March, 2018] Unstarred Questions

125

Written Answers to